FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ENERGY PROPERTIES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Energy Properties Private Limited
2.	Date of incorporation of corporate debtor	21/05/2007
3.	Authority under which corporate debtor is incorporated / registered	ROC-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400WB2007PTC115959
5.	Address of the registered office and principal office (if any) of corporate debtor	Ramrajatala Station Road LP-482/7/5, Howrah, West Bengal, India- 711104
6.	Insolvency commencement date in respect of corporate debtor	20/03/2024
7.	Estimated date of closure of insolvency resolution process	16/09/2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mahesh Chand Gupta Reg No: IBBI/IPA-001/IP-P01489/2018-19/12304
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address:-FE-202, Salt Lake City, Sector-III, 1st Floor, Kolkata-700106. Email: mcgupta90@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 11&11/1, B B Ganguly Street, 1st Floor, Suit No.-1, Kolkata-700012 Email: cirp.energyprop@gmail.com
11.	Last date for submission of claims	03/04/2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink:https://ibbi.gov.in/home/downloads Physical Address: Not Applicable

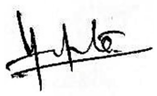
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Energy Properties Private Limited on 20/03/2024.

The creditors of Energy Properties Private Limited, are hereby called upon to submit their claims with proof on or before 03/04/2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA-N.A

Submission of false or misleading proofs of claim shall attract penalties.



Mahesh Chand Gupta
Interim Resolution Professional
In the Matter of CIRP of
Energy Properties Private Limited
Reg No: IBBI/IPA-001/IP-P01489/2018-2019/12304
Reg. Address: FE-202, Salt Lake City, Sector-III,
1st Floor, Kolkata-700106
Regd. Email - mcgupta90@gmail.com
AFA No: -AA1/12304/02/191124/106336.Valid up to 19-11-2024

Date: 21.03.2024
Place: Kolkata

www.business-standard.com
Business Standard
8 WORLD KOLKATA | FRIDAY, 22 MARCH 2024 Business Standard

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ENERGY PROPERTIES PRIVATE LIMITED

	RELEVANT PARTICULARS	
1.	Name of corporate debtor	**ENERGY PROPERTIES PRIVATE LIMITED**
2.	Date of incorporation of corporate debtor	21/05/2007
3.	Authority under which corporate debtor is incorporated / registered	ROC-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400WB2007PTC115959
5.	Address of the registered office and principal office (if any) of corporate debtor	Ramrajatala Station Road, LP-482/7/5, Howrah, West Bengal, India-711104
6.	Insolvency commencement date in respect of corporate debtor	20/03/2024
7.	Estimated date of closure of insolvency resolution process	16/09/2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mahesh Chand Gupta Reg No: IBBI/IPA-001/IP-P01489/2018-19/12304
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: FE-202, Salt Lake City, Sector-III, 1st Floor, Kolkata-700106 **Email: mcgupta90@gmail.com**
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 11&11/1, B B Ganguly Street, 1st Floor, Suit No. 1, Kolkata-700012 **Email: cirp.energyprop@gmail.com**
11.	Last date for submission of claims	03/04/2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	**Weblink: https://ibbi.gov.in/home/downloads** Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Energy Properties Private Limited on 20/03/2024.

The creditors of Energy Properties Private Limited, are hereby called upon to submit their claims with proof on or before 03/04/2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA-N.A

Submission of false or misleading proofs of claim shall attract penalties.

Mahesh Chand Gupta
Interim Resolution Professional
In the Matter of CIRP of
Energy Properties Private Limited
Reg No: IBBI/IPA-001/IP-P01489/2018-2019/12304
Reg. Address: FE-202, Salt Lake City, Sector-III,
1st Floor, Kolkata-700106
Regd. Email: mcgupta90@gmail.com
AFA No: AA1/12304/02/191124/106336.Valid up to 19-11-2024

Date : 21.03.2024
Place : Kolkata

NARSINGHA

ই-পেপার: www.ekdin-epaper.com

EKDIN

একদিন

এগিয়ে চলার সঙ্গী

এখন বিভিন্ন মাধ্যমে উপলব্ধ
একদিন
Website : www.ekdinnews.com
http://youtub.com/@dailyekdin2165
Epaper : ekdin-epaper.com
দেখুন
শেয়ার এবং সাবস্ক্রাইব করুন

৪ ভারতবর্ষের স্বাধীনতা সংগ্রামে মাস্টারদার মাস্টারস্ট্রোক

ইলেক্টোরাল বন্ডের সম্পূর্ণ তথ্য প্রকাশ করল কমিশন ৭

কলকাতা ২২ মার্চ ২০২৪ ৮ চৈত্র ১৪৩০ শুক্রবার সপ্তদশ বর্ষ ২৮০ সংখ্যা ৮ পাতা ৩.০০ টাকা ■ Kolkata, 22.3.2024, Vol.17, Issue No. 280, 8 Pages, Price 3.00

ফর্ম এ

সাধারণ ঘোষণা

(২০১৬ সালের ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপ্টসি বোর্ড অফ ইন্ডিয়া
(ইনসলভেন্সি রেজলিউশন প্রসেস ফর কর্পোরেট পার্সেনস) রেগুলেশনসের রেগুলেশন ৬ অধীনে)

এনার্জি প্রপার্টিজ প্রাইভেট লিমিটেড-এর বিনিয়োগকারীগণের অবগতির জন্য

সংশ্লিষ্ট বিস্তারিত

১.	কর্পোরেট ডেটরের নাম	**এনার্জি প্রপার্টিজ প্রাইভেট লিমিটেড**
২.	কর্পোরেট ডেটরের গঠনের তারিখ	২১.০৫.২০০৭
৩.	যে কর্তৃপক্ষের অধীনে কর্পোরেট ডেটর গঠিত/নথিভুক্ত	আরওসি-কলকাতা
৪.	কর্পোরেট ডেটরের কর্পোরেট আইডেন্টিটি নং/ লিমিটেডলায়াবিলিটি আইডেন্টিফিকেশন নং	U45400WB2007PTC115959
৫.	কর্পোরেট ডেটরের রেজিস্টার্ড অফিস এবং প্রধান অফিস (যদি কিছু থাকে) ঠিকানা	রামরাজাতলা স্টেশন রোড, এলপি-৪৮২/৭/৫, হাওড়া, পশ্চিমবঙ্গ, ভারত-৭১১১০৪
৬.	ইনসলভেন্সি প্রস্তাব প্রক্রিয়া শুরুর তারিখ	২০.০৩.২০২৪
৭.	ইনসলভেন্সি প্রস্তাব প্রক্রিয়া সমাপ্তির আনুমানিক তারিখ	১৬.০৯.২০২৪
৮.	সাময়িক প্রস্তাব পেশাদার হিসেবে কার্যরত ইনসলভেন্সি পেশাদারের নাম, রেজিস্ট্রেশন নম্বর	মহেশ চাঁদ গুপ্তা রেজি. নং - IBBI/IPA-001/IP-P01489/2018-19/12304
৯.	বোর্ডের নিকট রেজিস্ট্রিকৃত সাময়িক প্রস্তাব পেশাদারের ঠিকানা এবং ইমেল	ঠিকানা - এফই-২০২, সল্টলেক সিটি, সেক্টর - ৩, ২য় তল, কলকাতা - ৭০০১০৬ **ইমেল : mcgupta90@gmail.com**
১০.	সাময়িক প্রস্তাব পেশাদারের সহিত যোগাযোগের জন্য ঠিকানা এবং ইমেল	ঠিকানা - ১১ এবং ১১/১, বি বি গাঙ্গুলি স্ট্রিট, ২য় তল স্যুট নং ১, কলকাতা - ৭০০০১২ **ইমেল : cirp.energyprop@gmail.com**
১১.	দাবি দাখিলের শেষ তারিখ	০৩.০৪.২০২৪
১২.	বিনিয়োগকারীগণের শ্রেণি, যদি কিছু থাকে, সংশ্লিষ্ট আইনের ২১ ধারার উপধারা (৬এ) এর (বি) পরিমেল অধীনে অন্তর্বর্তীকালীন প্রস্তাবক পেশাদার কর্তৃক নির্ধারিত	প্রযোজ্য নয়
১৩.	সংশ্লিষ্ট শ্রেণিতে বিনিয়োগকারীগণের অনুমোদিত প্রতিনিধি হিসেবে কার্যরত ইনসলভেন্সি পেশাদারগণের চিহ্নিতকরণের নাম (প্রতিটি শ্রেণিতে তিনটি নাম)	প্রযোজ্য নয়
১৪	(ক) সম্পর্কিত ফর্মগুলি এবং (খ) প্রাপ্ত অনুমোদিত প্রতিনিধিগণের বিস্তারিত	**Weblink: https://ibbi.gov.in/home/downloads** সংশ্লিষ্ট ঠিকানা - প্রযোজ্য নয়

এতদ্বারা বিজ্ঞাপিত হচ্ছে ন্যাশনাল কোম্পানি ল ট্রাইব্যুনাল, নির্দেশ দিয়েছে এনার্জি প্রপার্টিজ প্রাইভেট লিমিটেড-এর কর্পোরেট ইনসলভেন্সি প্রস্তাব প্রক্রিয়া শুরু করার ২০.০৩.২০২৪ তারিখে।

এনার্জি প্রপার্টিজ প্রাইভেট লিমিটেড-এর বিনিয়োগকারীগণকে প্রামাণ্য নথি সহ তাদের দাবি ০৩.০৪.২০২৪ তারিখে অন্তর্বর্তীকালীন প্রস্তাবক পেশাদারগণের নিকট ক্রম নং ১০-এ উল্লিখিত ঠিকানায় পেশ করতে।

আর্থিক বিনিয়োগকারীগণ প্রামাণ্য নথি সহ কেবল বৈদ্যুতিন মাধ্যমেই তাদের দাবি দাখিল করতে পারবেন। অন্যান্য বিনিয়োগকারীগণ তাদের দাবি প্রামাণ্য নথি সহ ব্যক্তিগতভাবে বা ডাকযোগে বা বৈদ্যুতিন মাধ্যমে দাখিল করতে পারেন।

ক্রম নং ১২-য় উল্লিখিত তালিকা অনুযায়ী যে সকল আর্থিক বিনিয়োগকারীগণ সংশ্লিষ্ট শ্রেণিভুক্ত তারা অনুমোদিত প্রতিনিধি বেছে নিতে পারেন ক্রম নং ১৩-য় উল্লিখিত তালিকায় ইনসলভেন্সি পেশাদার তিনজনের মধ্যে থেকে তাদের অনুকূলে অনুমোদিত প্রতিনিধি হিসেবে সংশ্লিষ্ট শ্রেণির ফর্ম সিএ অনুযায়ী কাজ করতে।

মিথ্যা অথবা বিভ্রান্তকারী প্রমাণ সহ দাবি দাখিলের ক্ষেত্রে জরিমানা হতে পারে।

মহেশ চাঁদ গুপ্তা
অন্তর্বর্তীকালীন প্রস্তাব পেশাদার
এনার্জি প্রপার্টিজ প্রাইভেট লিমিটেড-এর সিআইআরপি বিষয় সম্পর্কিত
রেজি নং IBBI/IPA-001/IP-P01489/2018-2019/12304
রেজি ঠিকানা : এফই-২০২, সল্টলেক সিটি, সেক্টর - ৩
২য় তল, কলকাতা - ৭০০১০৬
রেজি ইমেল : mcgupta90@gmail.com

তারিখ : ২১.০৩.২০২৪
স্থান : কলকাতা

এএফএ নং : AA1/12304/02/191124/106336 বৈধ ১৯.১১.২০২৪ পর্যন্ত